## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1433/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES:

Daimler Financial Services India Pvt. Ltd

V/s

Digital Travels Pvt. Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

(17) O Amiy Kumar

(2) Kinal Riwari

For, pelitioner.

## **ORDER**

## CP No. 1433/I&BP/NCLT/MB/MAH/2017

For the Petitioner's side reported that he has not received any acknowledgement on effecting service against the Corporate Debtor, at his request, list this matter on 19.12.2017 with a direction to the Petitioner to again serve notice upon the Corporate Debtor intimating the next date of hearing as envisaged under Adjudicating Authority Rules.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)